

subsidy has been imposed in the IRDP cases.

Bank employees of U.P. Co-operative Rural Development Bank (Ltd.) have been found involved.

One employee has suspended and departmental proceedings have been started against the two.

[Translation]

Wasteland Development Scheme

5614. SHRIMATI SHEELA GAUTAM :
SHRIMATI PURNIMA VERMA :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the main objectives of the Integrated Wasteland Development Schemes;

(b) the state-wise targets fixed under this scheme during the last two years and the extent of which success has been achieved in this regard;

(c) the state-wise extent of assistance given by the Union Government of this purpose during this period; and

(d) the steps being taken by the Government to make this scheme a success ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) The main object of the Integrated Wastelands Development Projects Scheme is to develop non-forest wastelands on the guidelines for watershed development.

(b) and (c) State-wise targets are not fixed under Integrated Wastelands Development Scheme. Under this Scheme, project proposals are prepared by the DRDA/Zilla Parishads and sanctioned on project to project basis. During the last two years i.e. 1995-96 and 96-97, an amount of Rs. 101.80 crores were released to the DRDAs/Zilla Parishads for the development of 1,42,000 ha. of wastelands.

(d) For successful implementation of programme requires a high level participation of the community. Watershed Association, Watershed Committee, User Groups, Self -Help Groups have been constituted. Programmes are being monitored & inspected at the State and Central level.

[English]

Tactical Weapon System

5615. SHRI RAMBAHADUR SINGH :
PROF. AJIIT KUMAR MEHTA :

Will the Minister of DEFENCE be pleased to state:

(a) whether a tactical weapon system developed years back for deployment on submarines is yet to be put to practice;

(b) if so, the estimated expenditure incurred on the development of the tactical weapon system;

(c) the reasons for its non-utilisation; and

(d) the manner in which the Government propose to utilise the tactical system ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b) Tactical Weapon Control System, developed by DRDO as a part of PANCHENDRIYA System has already been installed on-board a submarine. So far, an amount of Rs. 6.8 crore (approximately) has been spend on this work.

(c) Does not arise.

(d) Sea evaluation of the system will be completed by end 1997 after which it will be exploited for operational use.

Ships at Visakhapatnam

5616. SHRI AJMEERA CHANDULAL : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether two ships – which had reached at Visakhapatnam port trust (VPT) for cargo were detained on March 24, 1997;

(b) if so, the reasons therefor; and

(c) to whom those ships belong and the action, if any, taken against the ship owners ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) and (c) Do not arise.

[Translation]

By Pass and Bridge in Varanasi, U.P.

5617. SHRI HARIVANSH SAHAI :
DR. SHAFIUR RAHMAN BARQ :
SHRI MANOJ KUMAR SINHA :
SHRI BRIJ BHUSHAN TIWARI :
KUNWAR SARVARAJ SINGH :
SHRI RAM SAGAR :
SHRIMATI SHUBHAWATI DEVI :
DR. BALIRAM :

Will the Minister of SURFACE TRANSPORT be pleased to state :